

**WELFARE SCHEMES FOR HANDLOOM WEAVERS**

1210. SMT. DELKAR KALABEN MOHANBHAI:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the details of the schemes being implemented for the welfare of handloom weavers in the country and the detailed data of Cotton Textiles Export Promotion Council (TEXPROCIL) during the last three years;
- (b) the details of the schemes being run for this purpose in Dadra and Nagar Haveli and the amount allocated for this purposes during each of the last three years; and
- (c) the details of enactment of schemes under consideration of the Government for justifiable and secure income of textile traders and weavers to safeguard their future?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)

THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a):** Ministry of Textiles, Government of India is implementing following schemes for the welfare of handloom weavers/workers under National Handloom Development Programme (NHDP) across the country:

- Financial support of Rs.8,000/- per month to Awardee handloom weavers/workers above 60 years of age, in indigent circumstances having annual income below Rs.1.00 lakh and Scholarship upto Rs.2.00 lakh per annum to handloom weavers/workers' child (upto 2 children) for study in Diploma/Under Graduate/Post Graduate courses of Central/State Govt. recognized/funded Textiles Institutions.
- Universal and affordable social security in case of natural/accidental death and total/partial disability through insurance schemes i.e. Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY).

The total export of cotton textiles including cotton yarn, cotton fabrics, madeups, other textile yarn, fabric made-ups articles and cotton raw including waste by the Cotton Textiles Export Promotion Council has been US 40,508.45 million dollars for the last 3 years. (Source: Directorate General of Commercial Intelligence and Statistics)

**(b):** The above welfare schemes for handloom weavers/workers are being implemented throughout the country. Under these schemes, funds are not allocated State/UT-wise. Need based financial assistance to Awardee handloom weavers/workers and Scholarship to handloom weavers/workers' children are provided on receipt of eligible proposals. GoI share is also released to States/UTs Government on receipt of proposals towards enrolment of handloom weavers/workers under PMJJBY & PMSBY.

**(c):** There is no proposal currently under consideration.

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